

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/70(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	GURUNANAK EDUCATIONAL TRUST VS BOUGAINVILLA HOUSING & INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv.] For the Financial Creditor
Ms. Ranjabati Ray, Adv.]
Mr. Subhadeep Basak, Adv.]
Mr. Amit Kr. Nag, Adv.]

Mr. Sankarsan Sarkar, Adv.] For the Corporate Debtor
Mr. Birendra Kumar Tripathi, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. The Registry is directed to issue notice to the Respondents by way of Speed Post and email and place the tracking information on record.
3. The respondents are directed to file reply affidavit within a period of two weeks.
4. List this matter for arguments on **08.05.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**